

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) (a) to (d). The Mines and Minerals (Regulation and Development) Act, 1957 prescribes that mining leases for gold and precious stones can be given by a State Government with the prior approval of Central Government only. No approval for grant of mining leases have yet been accorded by the Central Government to any foreign company or their Indian subsidiary for gold and precious stones. However, certain proposals had been sent by the Governments for grant of prospecting licence. These have been returned to the respective State Government for modification in line with recently issued guidelines dated 30.10.1996 on the subject.

#### Telephone Connections in Uttar Pradesh

4034. DR. CHHATRAPAL SINGH : Will the Minister COMMUNICATIONS be pleased to state :

(a) the number of telephone connections provided in Uttar Pradesh during 1993-94, 1994-95 and 1995-96 till date, district-wise;

(b) the number of persons in the waiting list, district-wise till November, 1996;

(c) the time by which the waiting list is likely to be cleared, district-wise;

(d) whether any special scheme has been prepared or expansion and development of telephones in U.P., particularly in Meerut Division;

(e) the amount allocated for the purpose, district-wise, during 1996-97; and

(f) the details and action taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of telephone connections provided in Uttar Pradesh during 1993-94, 1994-95 and 1995-96 till date (upto Nov'96) is as per the Statements attached. For U.P. (West) Telecom Circle as per Statement-IV. For U.P. (West) Telecom Circle as per Statement-I.

(b) the number of persons in the waiting list, district-wise till November '96 is as in Annexures mentioned below. For U.P. (West) Telecom Circles as per Statement-IV. For U.P. (West) Telecom Circle as per Statement-II.

(c) The time by which the waiting list will be cleared is as in Statements mentioned below. For U.P. (West) Telecom Circle as per Statement-IV. For U.P. (East) Telecom circle as per Statement-II.

(d) No, Sir.

(e) and (f). The funds are allotted Circle-wise. The details of fund allocation for the year 1996-97 are given below.

(Figures in crores)

	Cash	Stores
U.P. (W)	135.99	37.85
U.P. (E)	303.56	48.09

#### STATEMENT-I

Connection provided during the year

S.No.	District	1993-94	1994-95	1995-96
1.	Allahabad	2540	4766	7876
2.	Azamgarh	300	356	922
3.	Bahraich	389	393	420
4.	Ballia	375	334	595
5.	Banda	965	1035	750
6.	Barabanki	1130	430	-
7.	Basti	587	350	502
8.	Bhadoi	-	-	503
9.	Deoria	705	-	-
10.	Etawah	850	1284	1842
11.	Faizabad	655	476	1744
12.	Farrukhabad	443	1389	2216
13.	Fatehpur	217	376	512
14.	Gazipur	234	376	516
15.	Gonda	807	790	1298
16.	Gorakhpur	1159	931	4068
17.	Hamirpur	377	-	280
18.	Hardoi	279	283	317
19.	Jalaun	260	700	862
20.	Jaunpur	267	469	1469
21.	Jhansi	1161	1637	5213
22.	Kanpur	6076	6642	6538
23.	Kanpur Dehat	475	897	728
24.	Lakhimpur	132	474	1336
25.	Lalitpur	300	686	328
26.	Lucknow	2299	8061	10021
27.	Maharajganj	728	-	676
28.	Mainpur	869	1025	547
29.	Mahoba	-	-	126
30.	Maunathbhanjan	15	459	1215
31.	Mirzapur	175	912	581
32.	Padrauna	-	-	638
33.	Pratapgarh	297	162	453
34.	Raibareilly	65	95	788
35.	Sahajahanpur	82	1211	1318
36.	Siddarthnagar	186	344	174
37.	Sitapur	288	983	866
38.	Sone Bhadra	139	659	1206
39.	Sultanpur	346	283	1521
40.	Unnao	658	1508	1117
41.	Varanasi	2462	2881	6783
42.	Ambedkarnagar	-	-	180

Connections provided Division-wise  
1-4-96 to 30-11-96

S.No.	Name of Division/ District	Connections
1	2	3
1.	GMTD. Kanpur	
	(a) Kanpur District	} 972
	(b) Kanpur Dehat Distt.	
	(c) Unnao Distt.	
2.	GMTD. Lucknow Distt	6155
3.	GMTD. Varanasi	
	(a) Varanasi Distt.	} 1988
	(b) Bhadohi Distt.	
4.	TDM Mau	
	(a) Mau District	} 447
	(b) Deoria Distt.	
	(c) Padrauna Distt	
5.	GMT (EA) Varanasi	
	(i) TDE Azamgarh	} 262
	(a) Azamgarh Distt.	
	(ii) TDE Ballia	} 1383
	(a) Ballia Distt.	
	(b) Basti Distt.	
	(iii) TDE Gonda	} 1356
	(a) Gonda Distt.	
	(b) Basti Distt.	
	(c) Bahraich Distt.	
	(d) Siddharthnagar Distt	} 1133
	(iv) TDE Mirzapur	
	(a) Mirzapur Distt.	
	(b) Jaunpur Distt.	
	(c) Sonbhadra Distt.	
	(v) TDE Sultanpur	} 714
	(a) Sultanpur Distt.	
	(b) Pratapgarh Distt.	
6.	TDM Allahabad	
	(a) Allahabad Distt.	3709
7.	TDM Gorakhpur	
	(a) Gorakhpur Distt.	} 3351
	(b) Maharajganj Distt.	
8.	TDM Jhansi	
	(a) Lalitpur Distt.	} 1923
	(b) Jhansi Distt.	

1	2	3
9.	Director Telecom (CA) LW.	
	(i) TDE Barabanki	
	(a) Barabanki	1197
	(ii) TDE Faizabad	
	(a) Faizabad Distt.	} 695
	(b) Ambedkar Nagar Distt	
	(iii) TDE Lakhimpur	
	(a) Lakhimpur Distt.	424
	(iv) TDE Shahjahanpur	
	(a) Shahjahanpur Distt	} 319
	(b) Hardoi Distt	
	(v) TDE Sitapur	
	(a) Sitapur Distt.	332
10.	Director (Task Force) KP	
	(i) TDE Banda	
	(a) Banda Distt.	} 1531
	(b) Jalon Distt	
	(c) Hamirpur Distt	
	(d) Mahoba Distt	} 1132
	(ii) TDE Etawah	
	(a) Etawah Distt.	
	(b) Mainpuri Distt.	
	(iii) TDE Farrukhabad	
	(a) Farrukhabad Distt.	886
	(iv) TDE Raibareli	
	(a) Raibareli Distt	} 723
	(b) Fatehpur Distt.	

STATEMENT-II

S.No.	Name of Division/ District	Waiting List as on 30.11.96
1	2	3
1.	GMT. Kanpur	
	(a) Kanpur District	} 15042
	(b) Kanpur Dehat Distt.	
	(c) Unnao Distt	
2.	GMTD Lucknow	16953
3.	GMTD. Varanasi	
	(a) Varanasi Distt.	} 7035
	(b) Bhadohi Distt.	

1	2	3
4	TDM Mau (a) Mau District (b) Deoria Distt. (c) Padrauna Distt.	4394
5.	GMT (EA) Varanasi (i) TDE Azamgarh (a) Azamgarh Distt. (ii) TDE Ballia (a) Ballia Distt. (b) Basti Distt. (iii) TDE Gonda (a) Gonda Distt. (b) Basti Distt. (c) Bahraich Distt. (d) Siddharthnagar Distt. (iv) TDE Mirzapur (a) Mirzapur Distt. (b) Jaunpur Distt. (v) TDE Sultanpur (a) Sultanpur Distt. (b) Pratapgarh Distt.	2836 1110 5007 2653
6.	TDM Allahabad (a) Allahabad Distt.	4442
7.	TDM Gorakhpur (a) Gorakhpur Distt. (b) Maharajganj Distt.	5012
8	TDM Jhansi (a) Lalitpur Distt. (b) Jhansi Distt.	1949
9.	Director Telecom (CA) LW (i) TDE Barabanki (a) Barabanki (ii) TDE Faizabad (a) Faizabad Distt. (b) Ambedkar Nagar Distt. (iii) TDE Lakhimpur (a) Lakhimpur Distt. (iv) TDE Shahjahanpur (a) Shahjahanpur Distt. (b) Hardoi Distt. (v) TDE Sitapur (a) Sitapur Distt.	1026 1012 800 2320 642

1	2	3
10	Director (Task Force) KP (i) TDE Banda (a) Banda Distt. (b) Jalon Distt. (c) Hamirpur Distt. (d) Mahoba Distt. (ii) TDE Etawah (a) Etawah Distt. (b) Mainpuri Distt. (iii) TDE Farrukhabad (a) Farrukhabad Distt. (iv) TDE Raibareli (a) Raibareli Distt. (b) Fatehpur Distt.	8844 Director (Task Force) Kanpur -do- -do-

## STATEMENT-III

S.No.	Name of Districts	Time by which Waiting list is likely to be cleared
1	2	3
1.	Allahabad	March.98
2.	Ambedkar Nagar	June.97
3.	Azamgarh	March.97
4.	Bahraich	March.97
5.	Ballia	March.98
6.	Banda	March.98
7.	Barabanki	Dec..96
8.	Basti	March.98
9.	Bhadoi	March.98
10.	Deoria	March.98
11.	Etawah	March.98
12.	Faizabad	March.98
13.	Farrukhabad	March.98
14.	Fatehpur	March.98
15.	Ghazipur	March.97
16.	Gonda	March.97
17.	Gorakhpur	March.97
18.	Hamipur	March.97

1	2	3	1	2	3
19	Hardoi	June 97	31	Mirzapur	March 97
20	Jalaun	March 98	32	Padrauna	March 98
21	Jaunpur	March 97	33	Pratapgarh	March 97
22	Jhansi	March 97	34	Lalitpur	March 98
23	Kanpur (S)	March 97	35	Raibareilly	March 97
24	Kanpur (R)	March 97	36	Shahjahanpur	March 97
25	Lakhimpur	March 97	37	Siddharth Nagar	March 97
26	Lucknow	March 97	38	Sitapur	March 97
27	Maharajganj	March 98	39	Sonbhadra	March 98
28	Mahoba	March 97	40	Sultanpur	March 98
29	Mainpuri	March 98	41	Unnao	March 97
30	Mau	March 98	42	Varanasi	March 97

## STATEMENT-IV

CGMT (WEST) DEHRADUN

PQ DY. NO 3142

Name of Rev. Distt.	No of Tele. Connections Provided in the year				No. of persons on W/L (upto Nov. 96)	Target for W/L Clnce
	93-94	94-95	95-96	96-97		
1	2	3	4	5	6	7
Agra	5058	10601	8371	3348	7563	97-98
Ferozabad	522	184	985	535	2966	-do-
Almora	657	190	429	900	1041	Mar.97
Pithoragarh	684	69	372	149	269	-do-
Aligarh	280	638	2713	1540	4268	-do-
Bareilly	160	1110	2037	2406	3445	-do-
Bijnore	-	2284	2012	1304	2686	-do-
Dehradun	1233	4051	4977	4037	12741	-do-
Etah	1184	2544	721	333	14450	-do-
Ghaziabad	6710	14131	16412	6402	17155	-do-
Bulandshahar	801	2120	2084	560	4965	-do-
Mathura	931	531	2998	839	3824	-do-
Meerut	3254	12183	14010	2732	3302	-do-
Muzaffarnagar	2073	1901	4068	3835	5500	97-98
Moradabad	2400	3436	2717	2288	6299	-do-
Nainital and US Nagar	967	2197	5412	3088	6908	Mar. 97
Saharanpur	828	2010	4584	3272	4531	-do-
Hardwar	2177	4061	3596	1050	3898	-do-

1	2	3	4	5	6	7
Pauri	947	826	782	843	1487	Mar. 97
Chamoli	172	268	709	343	689	-do-
Uttarkashi	133	124	300	396	273	-do-
Tehri	242	241	583	342	301	-do-
Rampur	467	626	886	1255	2070	-do-
Pilibhit	277	442	632	383	497	-do-
Budaun	224	610	680	517	443	-do-
Total :	32431	67408	83070	42697	98566	

### Panagarh Station Overbridge in Dilapidated Condition

4035. SHRI MEHBOOB ZAHEDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is as fact that the over bridge at Panagarh (of ER's Asansol Division) is in a dilapidated condition and that may cause accident at any time.

(b) whether it is also a fact that in this station, electric light is not provided at the platforms causing great inconvenience and danger to passengers.

(c) whether it is also a fact that the quota of seats from this station by Coalfield Express has been reduced from four to one and there is no quota by Asansol Express.

(d) whether at this station, monthly ticket to stations falling on Barddhaman-Howrah via Main, have been stopped.

(e) if so, the reasons in respect of (a) to (d) above; and

(f) if not, the present conditions/positions in respect of (a) to (d) above?

THE MINISTER OF STATE IN THE MINISTRY RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) No, Sir.

(c) (e) to (f). At present a quota of one AC Chair Car and two seats in second class by 3030 Coalfield Express and two seats in second class by 3029 Coalfield Express is available at Panagarh station which is adequate to meet the present level of demand. As regards Asansol Express, due to limited availability of reserved accommodation, it is not feasible to allot any quota at this station.

(d) Season Tickets are issued for various stations from Panagarh on Panagarh-Howrah Section via Main upto a distance of 150 Kms only.

[Translation]

### Contracts for Bailadilla and Rajmor Mines

4036. SHRI VIJAY GOEL : Will the Minister of MINES be pleased to state :

(a) whether the State Government of Madhya Pradesh has decided to invite tenders from foreign companies undertaking mining work in Bailadilla and Rajmor mines;

(b) whether the Union Government have received complaints in this regard;

(c) if so, the details thereof;

(d) whether an enquiry has been conducted in this regard;

(e) if so, the outcome thereof; and

(f) the policy of the Union Government to invite foreign companies in the field of mines?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) As per information received from the State Government of Madhya Pradesh, no such decision to invite tenders from foreign companies to undertake mining work in Bailadilla and Rajmor Hills has been taken by the State Government.

(b) to (e). Does not arise.

(f) Mining rights are granted by the concerned State Governments in accordance with the provisions of Mines and Minerals (Regulation and Development) Act, 1957 and the rules made thereunder. As per the Mines and Minerals (Regulation and Development) Act, 1957, mining rights can be given only to an Indian National or a company defined in sub-section(1) of Section (3) of the Companies' Act, 1956. Provided that in respect of any mineral specified in the 1st Schedule of the Mines and Minerals (Regulation and Development) Act, 1957, no prospecting licence or mining lease shall be granted except with the previous approval of the Central Government.